

**OFFICE OF THE DISTRICT
AND SESSIONS JUDGE, KAITHAL
PUBLIC NOTICE**

It is for the information of general public at large, particularly for all those candidates who applied for the posts of Peon in Kaithal Sessions Division that; process of selection of 06 posts of Peon has already been completed more than two months back with prior approval and proper intimation to the Hon'ble High Court. All six posts of Peon have been duly filled and selected candidates have joined. None of the selected candidate has left the job.

This office has received some oral inquiries from some of the candidates who applied for the posts of Peon. It has transpired from their inquiries that: some mischievous elements are misguiding the candidates, who applied for the posts of Peon, on telephone by saying that; two selected candidates have left their job. They are misguiding the candidates by saying that they can get them selected on the post of Peon. General public, particularly the candidates who applied for the posts of Peon, are made aware through this public notice that they must not fall in trap of such mischievous persons' phone calls or any other trap so laid by those mischievous persons. All those mischievous persons are doing so with sole intention of cheating the candidates who applied for the posts of Peon. If any such candidate suffers monetary loss or is cheated otherwise by such mischievous persons, then this office will not be responsible at all.

**Sd/-
(Naresh Katyal)
District and Sessions Judge,
Kaithal. 18.06.2020**